

[22 December, 2000]

RAJYA SABHA

T.R. BAALU): (a) As per information made available by the Commissioner of Customs, Nhava Sheva Port, one hundred and fifty eight oil containers were seized during July-September, 2000. Twenty-five containers have been released after test reports of Chemical Laboratory, Mumbai Customs confirmed their identity as furnace oil. The remaining one hundred and thirty three containers lying at the Port seized by the Central Intelligence Unit are under investigation.

(b) Nine consignments have been received from United Arab Emirates, two from Iran and the remaining five from Kuwait.

(c) and (d) In order to establish the identity of the oil, samples have been drawn for testing by the Mumbai Customs and the Maharashtra State Pollution Control Board. Samples drawn have been sent to the Indian Institute of Petroleum, Dehra Dun for analysis in order to enable a decision on their releasetiisposal in an environmentally sound manner.

**Reported transfer of dead and retired teachers**

\*490. SHRI BALWANT SINGH RAMOOWALIA:

SHRI ABDUL GAIYUR QURESHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn towards a newsitem captioned, "Divangat aur retired shikshakon ke bhee tabadle kiye" which appeared in the Nav Bharat Times (New Delhi late city edition) dated the 1st December, 2000; and

(b) if so, the reaction of Government thereto?

THE MINSITER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) The Kendriya Vidyalaya Sangathan has taken note of this. Sangathan has been directed to fix the responsibility in the matter and to ensure that such mistakes do not occur in future.